

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :13-07-2026

Date : 13.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
49059/2026	13.07.2026	BLAPL-2335/2026	B.K.NAYAK	C.O.		Order Dtd. 2026-07-10	BAIL-2	(S No 18
49060/2026	13.07.2026	WP(C)-12335/2026	J. P. KAR	C.O.	COURT NO. 14	Order Dtd. 2026-08-14	WRIT BRANCH-4	(S No 38
49061/2026	13.07.2026	ABLAPL-7405/2026	M.NANDY	C.O.	COURT NO. 14	Order Dtd. 2026-07-07		(S No 38
49062/2026	13.07.2026	ABLAPL-3628/2026	B.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-12	BAIL-1	(S No
49063/2026	13.07.2026	ABLAPL-5731/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No
49064/2026	13.07.2026	ABLAPL-7577/2026	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	BAIL-1	(S No 14
49065/2026	13.07.2026	WP(C)-20600/2026	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 56
49066/2026	13.07.2026	WP(C)-20620/2026	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 56
49067/2026	13.07.2026	WP(C)-20619/2026	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 60
49071/2026	13.07.2026	ABLAPL-6841/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	BAIL-2	(S No 10
49072/2026	13.07.2026	ABLAPL-4820/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-18		(S No 10
49074/2026	13.07.2026	ABLAPL-5926/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12		(S No 10
49081/2026	13.07.2026	OJC-6510/1998	B.R.SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2016-11-02		(S No 10
49090/2026	13.07.2026	ABLAPL-1406/2026	S.P.SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	BAIL-1	(S No

49091/2026	13.07.2026	BLAPL-6696/2026	S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAIL-2	(S No 18
49092/2026	13.07.2026	BLAPL-2358/2026	A.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 18
49093/2026	13.07.2026	BLAPL-2332/2026	N.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 18
49094/2026	13.07.2026	BLAPL-2218/2026	A.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 18
49095/2026	13.07.2026	ABLAPL-7467/2026	NRUSINGH CH. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 18
49096/2026	13.07.2026	ABLAPL-4321/2026	R.C.MALLIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 18
49098/2026	13.07.2026	ABLAPL-7468/2026	NRUSINGH CH. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 18
49099/2026	13.07.2026	ABLAPL-7472/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 18
49100/2026	13.07.2026	ABLAPL-3865/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-04-30		(S No 18
49102/2026	13.07.2026	ABLAPL-11691/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07-10	BAIL-1	(S No
49103/2026	13.07.2026	ABLAPL-7466/2026	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	BAIL-1	(S No
49104/2026	13.07.2026	ABLAPL-7491/2026	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2026-07-09		(S No
49106/2026	13.07.2026	ABLAPL-7539/2026	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	BAIL-1	(S No 14
49107/2026	13.07.2026	ABLAPL-7503/2026	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-07-09		(S No 14
49108/2026	13.07.2026	ABLAPL-7494/2026	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	BAIL-1	(S No
49109/2026	13.07.2026	ABLAPL-2243/2026	B.S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-04-21	BAIL-1	(S No
49110/2026	13.07.2026	ABLAPL-7492/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAIL-1	(S No 13
49111/2026	13.07.2026	ABLAPL-6708/2026	M.BEHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-19		(S No 13
49112/2026	13.07.2026	ABLAPL-7501/2026	RAMAKANTA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No 13
49113/2026	13.07.2026	ABLAPL-	B.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-06-		(S

		6285/2026			2 OLD	17		No 13
49114/2026	13.07.2026	ABLAPL-7487/2026	SK SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No 13
49115/2026	13.07.2026	ABLAPL-7398/2026	S.N.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-28	BAIL-1	(S No
49116/2026	13.07.2026	ABLAPL-7502/2026	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAIL-2	(S No
49117/2026	13.07.2026	ABLAPL-7505/2026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No
49118/2026	13.07.2026	ABLAPL-633/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-04	BAIL-1	(S No
49119/2026	13.07.2026	ABLAPL-7473/2026	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	BAIL-1	(S No
49120/2026	13.07.2026	ABLAPL-5294/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No
49121/2026	13.07.2026	ABLAPL-6390/2026	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	BAIL-1	(S No
49122/2026	13.07.2026	ABLAPL-7471/2026	SK.AHESAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No
49123/2026	13.07.2026	ABLAPL-7490/2026	A PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No
49125/2026	13.07.2026	ABLAPL-7486/2026	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No
49126/2026	13.07.2026	ABLAPL-7478/2026	A.K.RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-12	BAIL-1	(S No 15
49127/2026	13.07.2026	ABLAPL-7007/2026	G SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24		(S No 15
49128/2026	13.07.2026	ABLAPL-7464/2026	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	BAIL-1	(S No
49129/2026	13.07.2026	ABLAPL-7497/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09		(S No
49130/2026	13.07.2026	ABLAPL-7482/2026	J.KAMILA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No
49131/2026	13.07.2026	ABLAPL-7499/2026	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09		(S No
49132/2026	13.07.2026	ABLAPL-7489/2026	P MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAIL-1	(S No 13
49133/2026	13.07.2026	ABLAPL-7469/2026	P.PANIGRAHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-12	BAIL-1	(S No 15
49134/2026	13.07.2026	ABLAPL-7666/2026	M.K.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	BAIL-1	(S No 14
49135/2026	13.07.2026	ABLAPL-7476/2026	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	BAIL-1	(S No 15
49136/2026	13.07.2026	FAO-	S.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		571/2026			3 OLD	07		No 15
49137/2026	13.07.2026	CMP- 1087/2026	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 15
49138/2026	13.07.2026	CMP- 1067/2026	P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06	WRIT BRANCH-3	(S No 14
49139/2026	13.07.2026	CMP- 917/2026	P.BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 14
49140/2026	13.07.2026	CMP- 746/2026	AMARENDRA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 07		(S No 14
49141/2026	13.07.2026	CMP- 682/2026	S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 14
49142/2026	13.07.2026	CMP- 947/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 14
49143/2026	13.07.2026	CMP- 1083/2026	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 07		(S No 14
49144/2026	13.07.2026	CMP- 1085/2026	M.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 07		(S No 14
49145/2026	13.07.2026	CRLMC- 238/2025	H.K.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 09	CRIMINAL MISC	(S No
49146/2026	13.07.2026	CRLMC- 238/2025	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 09	CRIMINAL MISC	(S No
49147/2026	13.07.2026	RSA- 73/2026	R.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 09	SECOND APPEAL	(S No
49148/2026	13.07.2026	WP (C) - 14565/2026	P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 09	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49149/2026	13.07.2026	CRLMP- 33/2026	U.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-10- 06		(S No 10
49150/2026	13.07.2026	WP (C) - 20650/2026	BK DAS	C.O.	COURT NO. 8	Order Dtd. 2026-07- 09	WRIT BRANCH-7	(S No 48
49151/2026	13.07.2026	WP (C) - 13652/2026	RN RANSINGH	C.O.	COURT NO. 23	Order Dtd. 2026-09- 08	WRIT BRANCH-6	(S No 16
49152/2026	13.07.2026	WP (C) - 20785/2026	PRIYADARSHINEE BIJAYALAXMI DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07- 08	WRIT BRANCH-8	(S No 56
49153/2026	13.07.2026	WP (C) - 13669/2026	RN RANSINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07- 10	WRIT BRANCH-1	(S No
49154/2026	13.07.2026	WP (C) - 13656/2026	RN RANSINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07- 10	WRIT BRANCH (DIVISION	(S No 11

							BENCH-2)	
49155/2026	13.07.2026	WP (C) – 13667/2026	RN RANSINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRANCH-1	(S No
49156/2026	13.07.2026	WP (C) – 13252/2026	AP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-10		(S No
49157/2026	13.07.2026	WP (C) – 15181/2026	S PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-10		(S No
49158/2026	13.07.2026	WP (C) – 20594/2026	GC JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 27
49159/2026	13.07.2026	WP (C) – 18344/2026	S R SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49160/2026	13.07.2026	WP (C) – 4375/2026	GC JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-09		(S No 12
49161/2026	13.07.2026	WP (C) – 20408/2026	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-2	(S No
49162/2026	13.07.2026	MACA- 265/2021	M. MISHRA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(S No
49163/2026	13.07.2026	WP (C) – 20824/2026	BK SETH	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRANCH-6	(S No 36
49164/2026	13.07.2026	WP (C) – 14265/2026	AK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-10		(S No 36
49165/2026	13.07.2026	WP (C) – 19931/2026	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-09		(S No 36
49166/2026	13.07.2026	WP (C) – 19933/2026	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-09		(S No 36
49167/2026	13.07.2026	WP (C) – 16314/2026	BK SETH	C.O.	COURT NO. 23	Order Dtd. 2026-07-09		(S No 36
49168/2026	13.07.2026	WP (C) – 11030/2026	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-09		(S No 36
49170/2026	13.07.2026	BLAPL- 2362/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-07-10		(S No 36
49172/2026	13.07.2026	WP (C) – 21291/2026	S.P.SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10		(S No 36
49173/2026	13.07.2026	WP (C) – 21276/2026	S.P.SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10		(S No 36
49175/2026	13.07.2026	WP (C) – 21278/2026	S.P.SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRANCH-6	(S No 25
49176/2026	13.07.2026	WP (C) –	S.P.SAMANTA	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		21279/2026			23	10		No 25
49178/2026	13.07.2026	WP (C) – 20703/2026	T.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07- 08	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49179/2026	13.07.2026	WP (C) – 20427/2026	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07- 08	WRIT BRANCH-2	(S No
49180/2026	13.07.2026	WP (C) – 23733/2025	K.K.NATH	C.O.	COURT NO. 23	Order Dtd. 9999-12- 31	WRIT BRANCH-4	(S No 19
49181/2026	13.07.2026	WP (C) – 20679/2026	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07- 08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49182/2026	13.07.2026	WP (C) – 26719/2024	A.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 9999-12- 31		(S No 11
49183/2026	13.07.2026	WP (C) – 16314/2026	K.C.PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-07- 09		(S No 11
49184/2026	13.07.2026	WP (C) – 13832/2026	C.RANA	C.O.	COURT NO. 21	Order Dtd. 2026-07- 09	WRIT BRANCH-4	(S No 37
49185/2026	13.07.2026	WP (C) – 16981/2026	H.S.DEO	C.O.	COURT NO. 21	Order Dtd. 2026-07- 09	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49186/2026	13.07.2026	WP (C) – 20397/2026	A.K.PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-07- 07		(S No 10
49187/2026	13.07.2026	WP (C) – 20179/2026	H.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-8	(S No 43
49189/2026	13.07.2026	WP (C) – 20718/2026	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(S No 22
49190/2026	13.07.2026	WP (C) – 20692/2026	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 08		(S No 22
49191/2026	13.07.2026	WP (C) – 24005/2025	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-4	(S No 37
49193/2026	13.07.2026	WP (C) – 16099/2026	B.K.LENKA	C.O.	COURT NO. 2	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(S No 35
49194/2026	13.07.2026	WP (C) – 19018/2026	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2026-07- 09	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49196/2026	13.07.2026	WP (C) – 12698/2026	N.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2026-07- 09	WRIT BRANCH-2	(S No
49197/2026	13.07.2026	WP (C) – 12734/2026	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2026-07- 09	WRIT BRANCH-2	(S No

49199/2026	13.07.2026	WP (C) – 12594/2026	B.B.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2026-07-09	WRIT BRANCH-5	(S No 47
49200/2026	13.07.2026	WP (C) – 12416/2026	B.B.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2026-07-09	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49202/2026	13.07.2026	WP (C) – 15048/2026	S.K.PRUSTY	C.O.	COURT NO. 2	Order Dtd. 2026-07-09		(S No 12
49203/2026	13.07.2026	TRPCRL- 107/2024	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2026-07-08		(S No 12
49204/2026	13.07.2026	WP (C) – 20243/2026	D.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2026-07-07	WRIT BRANCH-7	(S No 55
49206/2026	13.07.2026	WP (C) – 30761/2025	B.K.PANDA	C.O.	COURT NO. 2	Order Dtd. 2026-07-10		(S No 55
49207/2026	13.07.2026	TRP (C) – 114/2026	P.C.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-08-10		(S No 55
49208/2026	13.07.2026	WP (C) – 18766/2026	D.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2026-07-20	WRIT BRANCH-1	(S No
49209/2026	13.07.2026	TRP (C) – 116/2026	P.K.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-08-10		(S No
49210/2026	13.07.2026	WP (C) – 20457/2026	H.K. MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2026-07-09		(S No
49211/2026	13.07.2026	WP (C) – 20935/2026	P.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
49212/2026	13.07.2026	WP (C) – 20339/2026	H.K. MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 27
49213/2026	13.07.2026	TRP (C) – 189/2026	SK.SAMIM	C.O.	COURT NO. 9	Order Dtd. 2026-08-17		(S No 27
49214/2026	13.07.2026	WP (C) – 20517/2026	P.K.RAUTRAY	C.O.	COURT NO. 9	Order Dtd. 2026-07-07	WRIT BRANCH-7	(S No 48
49215/2026	13.07.2026	WP (C) – 20379/2026	A.K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-07-07	WRIT BRANCH-8	(S No 43
49216/2026	13.07.2026	WP (C) – 20539/2026	K.PARIDA	C.O.	COURT NO. 9	Order Dtd. 2026-07-07	WRIT BRANCH-5	(S No 21
49217/2026	13.07.2026	WP (C) – 20322/2026	M.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-07-09	WRIT BRANCH-8	(S No 60
49218/2026	13.07.2026	CMAPL- 328/2025	R.K.MOHABHOI	C.O.	COURT NO. 9	Order Dtd. 2026-07-09		(S No 60

49219/2026	13.07.2026	WP (C) – 20535/2026	K.PARIDA	C.O.	COURT NO. 9	Order Dtd. 2026-07-07		(S No 60
49220/2026	13.07.2026	WP (C) – 20081/2026	R.N. RANSINGH	C.O.	COURT NO. 9	Order Dtd. 2026-07-09	WRIT BRANCH-8	(S No 43
49221/2026	13.07.2026	WP (C) – 8381/2025	N.D.TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2026-07-09		(S No 43
49222/2026	13.07.2026	WP (C) – 31321/2024	G.C.JENA	C.O.	COURT NO. 9	Order Dtd. 2026-07-07	WRIT BRANCH-8	(S No 39
49223/2026	13.07.2026	WP (C) – 20403/2026	P.K.JENA	C.O.	COURT NO. 9	Order Dtd. 2026-07-07	WRIT BRANCH-5	(S No 22
49224/2026	13.07.2026	WP (C) – 20294/2026	G.D.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49225/2026	13.07.2026	WP (C) – 8381/2025	G.P.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No 11
49226/2026	13.07.2026	WP (C) – 20672/2026	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 11
49227/2026	13.07.2026	WP (C) – 20607/2026	P.K.PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-5	(S No 22
49229/2026	13.07.2026	WP (C) – 20693/2026	P.PUNYATOYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-6	(S No 26
49231/2026	13.07.2026	WP (C) – 20701/2026	P.PUNYATOYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 60
49233/2026	13.07.2026	WP (C) – 20413/2026	A.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49234/2026	13.07.2026	WP (C) – 20312/2026	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No 11
49235/2026	13.07.2026	WP (C) – 20394/2026	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-1	(S No 30
49236/2026	13.07.2026	WP (C) – 20484/2026	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No 30
49240/2026	13.07.2026	CRLA– 448/2023	J P KAR	C.O.	COURT NO. 5	Order Dtd. 2026-10-05	CRIMINAL APPEAL	(S No
49242/2026	13.07.2026	WP (C) – 20835/2026	I.PATRA	C.O.	COURT NO. 5	Order Dtd. 2026-07-08		(S No
49243/2026	13.07.2026	WP (C) – 20262/2026	G.D.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	WRIT BRANCH-3	(S No 13

49244/2026	13.07.2026	WP (C) – 20063/2026	P.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2026-07- 07	WRIT BRANCH-1	(S No 30
49245/2026	13.07.2026	WP (C) – 20104/2026	K.PARIDA	C.O.	COURT NO. 5	Order Dtd. 2026-07- 07	WRIT BRANCH-7	(S No 15
49246/2026	13.07.2026	WP (C) – 18706/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 15
49247/2026	13.07.2026	WP (C) – 20176/2026	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 07	WRIT BRANCH-2	(S No
49248/2026	13.07.2026	WP (C) – 13864/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06		(S No
49249/2026	13.07.2026	WP (C) – 14344/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06		(S No
49250/2026	13.07.2026	WP (C) – 19732/2026	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06		(S No
49251/2026	13.07.2026	WP (C) – 19748/2026	P.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06		(S No
49252/2026	13.07.2026	WP (C) – 19954/2026	P.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06		(S No
49254/2026	13.07.2026	WP (C) – 19558/2026	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06	WRIT BRANCH-2	(S No
49255/2026	13.07.2026	WP (C) – 19981/2026	D.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06		(S No
49256/2026	13.07.2026	WP (C) – 5716/2019	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 10	WRIT BRANCH-5	(S No 32
49257/2026	13.07.2026	WP (C) – 34831/2023	B P SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 10	WRIT BRANCH-8	(S No 39
49259/2026	13.07.2026	WP (C) – 9186/2026	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 10	WRIT BRANCH-3	(S No 12
49261/2026	13.07.2026	WP (C) – 18356/2026	G C SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 09		(S No 12
49263/2026	13.07.2026	WP (C) – 20246/2026	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 10	WRIT BRANCH-8	(S No 43
49266/2026	13.07.2026	WP (C) – 20548/2026	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No 43
49269/2026	13.07.2026	WP (C) – 20622/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07- 10	WRIT BRANCH-7	(S No 48
49270/2026	13.07.2026	WP (C) – 18762/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07- 10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49272/2026	13.07.2026	WP (C) – 20811/2026	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No 13

49274/2026	13.07.2026	WP (C) – 20939/2026	P L MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-10		(S No 13
49277/2026	13.07.2026	WP (C) – 20942/2026	P L MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-2	(S No
49280/2026	13.07.2026	WP (C) – 20948/2026	S R SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-07-27		(S No
49282/2026	13.07.2026	WP (C) – 20954/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-6	(S No 26
49284/2026	13.07.2026	WP (C) – 20978/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-10		(S No 26
49285/2026	13.07.2026	CMP- 1999/2025	P R SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-04-20		(S No 26
49286/2026	13.07.2026	WP (C) – 20981/2026	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRANCH-1	(S No 30
49288/2026	13.07.2026	WP (C) – 20536/2026	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-10		(S No 30
49291/2026	13.07.2026	WP (C) – 21142/2026	JYOTI RANJAN KAR	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRANCH-2	(S No 34
49295/2026	13.07.2026	WP (C) – 12022/2007	S DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRANCH-2	(S No
49298/2026	13.07.2026	WP (C) – 20706/2026	P.PUNYATOYA	C.O.	COURT NO. 23	Order Dtd. 2026-07-08		(S No
49301/2026	13.07.2026	WP (C) – 14000/2018	R K DEHURY	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 38
49302/2026	13.07.2026	WP (C) – 14629/2026	I. PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	WRIT BRANCH-6	(S No 25
49305/2026	13.07.2026	WP (C) – 17767/2026	R. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(S No 25
49310/2026	13.07.2026	WP (C) – 15815/2022	D K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-4	(S No 38
49311/2026	13.07.2026	CRLMC- 2182/2026	T R DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(S No 38
49312/2026	13.07.2026	CONTC- 3825/2026	D. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2026-07-20		(S No 38
49313/2026	13.07.2026	WP (C) – 14318/2025	B C PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-07-10	WRIT BRANCH-8	(S No 43
49314/2026	13.07.2026	WP (C) – 15626/2025	B P TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-06-04		(S No 43

49315/2026	13.07.2026	WP (C) – 15629/2025	B P TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-06-04	WRIT BRANCH-3	(S No 12
49317/2026	13.07.2026	WP (C) – 15632/2025	B P TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-06-04	WRIT BRANCH-5	(S No 47
49318/2026	13.07.2026	WP (C) – 15619/2025	B P TANGA	C.O.	COURT NO. 1	Order Dtd. 2025-06-04	WRIT BRANCH-6	(S No 25
49319/2026	13.07.2026	WP (C) – 23637/2025	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-2	(S No
49320/2026	13.07.2026	ABLAPL– 5171/2025	S.P.SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	BAIL-1	(S No
49321/2026	13.07.2026	WP (C) – 6501/2021	S K SAMIM	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-5	(S No 21
49323/2026	13.07.2026	BLAPL– 5074/2026	S..SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	BAIL-2	(S No 10
49324/2026	13.07.2026	WP (C) – 15728/2016	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-2	(S No
49325/2026	13.07.2026	WP (C) – 17676/2010	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-2	(S No
49326/2026	13.07.2026	WP (C) – 10654/2026	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-05-18		(S No
49327/2026	13.07.2026	WP (C) – 9089/2026	S P DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49328/2026	13.07.2026	WP (C) – 9089/2026	P BASTIA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49329/2026	13.07.2026	WP (C) – 9084/2026	S P DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No
49330/2026	13.07.2026	WP (C) – 9084/2026	P BASTIA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No
49331/2026	13.07.2026	FAO– 190/2020	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	MISC. APPEAL SEC.	(S No
49333/2026	13.07.2026	WP (C) – 36436/2023	I PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-21	WRIT BRANCH-2	(S No
49334/2026	13.07.2026	WP (C) – 21131/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
49335/2026	13.07.2026	WP (C) – 21132/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 11
49336/2026	13.07.2026	WP (C) – 9800/2026	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11

49337/2026	13.07.2026	WP (C) – 9801/2026	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-08		(S No 11
49338/2026	13.07.2026	WP (C) – 9805/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49339/2026	13.07.2026	WP (C) – 9807/2026	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-3	(S No 14
49340/2026	13.07.2026	WP (C) – 9812/2026	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-08		(S No 14
49342/2026	13.07.2026	WP (C) – 33635/2025	A. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-08-14	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49343/2026	13.07.2026	WP (C) – 9820/2026	S SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No
49344/2026	13.07.2026	WP (C) – 21224/2026	S. K. SAHU	C.O.	COURT NO. 21	Order Dtd. 2026-07-10		(S No
49345/2026	13.07.2026	WP (C) – 21227/2026	S. K. SAHU	C.O.	COURT NO. 21	Order Dtd. 2026-07-10		(S No
49346/2026	13.07.2026	WP (C) – 20824/2026	K.C. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-07-10	WRIT BRANCH-6	(S No 36
49347/2026	13.07.2026	WP (C) – 20965/2026	S. R. SING	C.O.	COURT NO. 21	Order Dtd. 2026-07-10	WRIT BRANCH-8	(S No 56
49348/2026	13.07.2026	WP (C) – 17706/2026	J. DEHURY	C.O.	COURT NO. 3	Order Dtd. 2026-07-31		(S No 56
49349/2026	13.07.2026	WP (C) – 26269/2011	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH-6	(S No 26
49351/2026	13.07.2026	WP (C) – 8831/2014	A.C.R.DAS	C.O.	COURT NO. 1	Judgement Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49355/2026	13.07.2026	CRLMP- 671/2026	S.P.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-09		(S No 11
49356/2026	13.07.2026	CONTC- 2851/2026	D.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-07-10		(S No 11
49358/2026	13.07.2026	ABLAPL- 14209/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07-10	BAIL-2	(S No 17
49359/2026	13.07.2026	ABLAPL- 12812/2025	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-07-10		(S No 17
49370/2026	13.07.2026	ABLAPL- 7470/2026	PRASANTA KUMAR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 17

49371/2026	13.07.2026	CMP-1079/2026	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-4	(S No 17
49372/2026	13.07.2026	CMP-1103/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No 17
49373/2026	13.07.2026	WP(C)-9113/2026	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No 17
49374/2026	13.07.2026	WP(C)-16342/2026	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No 17
49375/2026	13.07.2026	BLAPL-5089/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No 17
49376/2026	13.07.2026	CMP-851/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 17
49378/2026	13.07.2026	MACA-617/2025	P.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10		(S No 17
49379/2026	13.07.2026	MACA-47/2025	S.R.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 17
49380/2026	13.07.2026	CONTC-3542/2026	B.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10		(S No 17
49381/2026	13.07.2026	CONTC-3785/2026	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10		(S No 17
49383/2026	13.07.2026	CONTC-3512/2026	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10		(S No 17
49384/2026	13.07.2026	CONTC-2288/2026	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10		(S No 17
49385/2026	13.07.2026	CONTC-2361/2026	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10		(S No 17
49386/2026	13.07.2026	CMP-918/2026	A.K.ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 17
49388/2026	13.07.2026	CMP-1066/2026	A.K.ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 17
49389/2026	13.07.2026	CRLMP-790/2026	R.K.ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2026-07-21		(S No 17
49390/2026	13.07.2026	CRLMC-1901/2026	B.DALAI	C.O.	COURT NO. 8	Order Dtd. 2026-07-10		(S No 17
49391/2026	13.07.2026	CRLMC-2115/2026	B.R.DALAI	C.O.	COURT NO. 8	Order Dtd. 2026-07-08		(S No 17

49392/2026	13.07.2026	CRLMC-914/2026	B.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-07-17		(S No 17
49393/2026	13.07.2026	WP (C) - 20251/2026	S.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49394/2026	13.07.2026	ABLAPL-13723/2025	R.SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-04-07	BAIL-2	(S No 16
49396/2026	13.07.2026	BLAPL-4599/2026	S.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-07		(S No 16
49399/2026	13.07.2026	CRP-33/2026	P.K.LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-07-31		(S No 16
49400/2026	13.07.2026	WP (C) - 20137/2026	A.K.DEI	C.O.	COURT NO. 12	Order Dtd. 2026-07-10	WRIT BRANCH-6	(S No 24
49401/2026	13.07.2026	WP (C) - 19159/2026	S.PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-08-21	WRIT BRANCH-3	(S No 14
49402/2026	13.07.2026	WP (C) - 19059/2026	P.K.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49403/2026	13.07.2026	WP (C) - 18524/2026	S.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49404/2026	13.07.2026	WP (C) - 20018/2026	A.K.DEI	C.O.	COURT NO. 12	Order Dtd. 2026-07-10	WRIT BRANCH-1	(S No 30
49405/2026	13.07.2026	WP (C) - 18524/2026	S.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49406/2026	13.07.2026	WP (C) - 18907/2026	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-10-08		(S No 12
49407/2026	13.07.2026	WP (C) - 18332/2026	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-10-08		(S No 12
49408/2026	13.07.2026	WP (C) - 21281/2026	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-10-08		(S No 12
49409/2026	13.07.2026	WP (C) - 21259/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No 15
49410/2026	13.07.2026	WP (C) - 21256/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No 15
49411/2026	13.07.2026	WP (C) - 20890/2026	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-8	(S No

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49412/2026	13.07.2026	WP (C) – 7086/2026	S. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2026-08-10	WRIT BRANCH-4	(S No 17
49413/2026	13.07.2026	WP (C) – 6258/2026	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 22
49414/2026	13.07.2026	WP (C) – 20106/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03		(S No 22
49416/2026	13.07.2026	WP (C) – 16541/2026	M.PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10		(S No 22
49417/2026	13.07.2026	WP (C) – 20141/2026	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 38
49457/2026	13.07.2026	CRLMC– 2024/2026	R.K.DEHURI	C.O.	COURT NO. 6	Order Dtd. 2026-07-07		(S No 38
49458/2026	13.07.2026	CRLMC– 1591/2026	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09		(S No 38
49460/2026	13.07.2026	CMP– 1059/2026	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-3	(S No 14
49462/2026	13.07.2026	ABLAPL– 5626/2026	P.L.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-22		(S No 14
49464/2026	13.07.2026	ABLAPL– 7461/2026	S.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-12		(S No 14
49467/2026	13.07.2026	WP (C) – 19786/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No
49469/2026	13.07.2026	WP (C) – 19712/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49471/2026	13.07.2026	WP (C) – 19612/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 12
49476/2026	13.07.2026	WP (C) – 19600/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 12
49478/2026	13.07.2026	WP (C) – 18893/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-1	(S No
49480/2026	13.07.2026	WP (C) – 18870/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49482/2026	13.07.2026	WP (C) – 18863/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-2	(S No 50
49483/2026	13.07.2026	WP (C) –	A. C. R. DAS	C.O.	COURT NO.	Order Dtd. 2026-07-	WRIT	(S

		18856/2026			3 OLD	10	BRANCH-7	No
49485/2026	13.07.2026	WP (C) – 18852/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No
49487/2026	13.07.2026	WP (C) – 18850/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-5	(S No 22
49489/2026	13.07.2026	WP (C) – 18845/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49490/2026	13.07.2026	WP (C) – 18791/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 10
49491/2026	13.07.2026	WP (C) – 18786/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-1	(S No
49492/2026	13.07.2026	WP (C) – 18784/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-4	(S No 58
49493/2026	13.07.2026	WP (C) – 18783/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-3	(S No 14
49494/2026	13.07.2026	WP (C) – 18780/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 14
49495/2026	13.07.2026	WP (C) – 18777/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-3	(S No 14
49496/2026	13.07.2026	WP (C) – 18440/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10		(S No 14
49497/2026	13.07.2026	WP (C) – 18429/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
49498/2026	13.07.2026	WP (C) – 18422/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No 59
49499/2026	13.07.2026	WP (C) – 18444/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH-3	(S No 33
49500/2026	13.07.2026	WP (C) – 19593/2026	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49503/2026	13.07.2026	RSA- 120/2019	L.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-07-13	SECOND APPEAL	(S No
49505/2026	13.07.2026	WA- 2993/2024	U.K.CHOTRAY	C.O.	COURT NO. 3	Order Dtd. 2026-07-07		(S No
49506/2026	13.07.2026	WP (C) – 40736/2021	J.C.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49507/2026	13.07.2026	WA-	A.P.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-07-	WRIT	(S

		894/2024			3	06	APPEAL	No
49508/2026	13.07.2026	ABLAPL-5901/2026	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-07-08	BAIL-1	(S No 14
49510/2026	13.07.2026	WP (C) - 5086/2021	R.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-07-08	WRIT BRANCH-3	(S No 28
49511/2026	13.07.2026	WP (C) - 7558/2021	R.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 43
49512/2026	13.07.2026	CRLMP-824/2026	G.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-07-10		(S No 43
49514/2026	13.07.2026	CONTC-2233/2026	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2026-07-10	CONTEMPT	(S No
49542/2026	13.07.2026	ABLAPL-7506/2026	R BEHERA	C.O.	COURT NO. 3	Order Dtd. 2026-07-09		(S No
49545/2026	13.07.2026	ABLAPL-6260/2026	PK DASH	C.O.	COURT NO. 3	Order Dtd. 2026-07-09		(S No
49547/2026	13.07.2026	ABLAPL-6251/2026	PK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No
49549/2026	13.07.2026	ABLAPL-5875/2026	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No
49552/2026	13.07.2026	ABLAPL-5873/2026	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09		(S No
49557/2026	13.07.2026	WA-617/2025	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No
49562/2026	13.07.2026	WP (C) - 10927/2026	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
49563/2026	13.07.2026	ABLAPL-7007/2026	G SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09		(S No
49564/2026	13.07.2026	ABLAPL-7310/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09		(S No
49068/2026	13.07.2026	WP (C) - 28264/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-05-22		(S No
49069/2026	13.07.2026	BLAPL-1313/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-05-11		(S No
49070/2026	13.07.2026	WP (C) - 19978/2026	CHINMOY PATRA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 58
49073/2026	13.07.2026	BLAPL-5061/2026	AJAY TANTY	GENERAL		Order Dtd. 2026-07-02		(S No 58
49075/2026	13.07.2026	WP (C) - 20716/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No 48
49076/2026	13.07.2026	WP (C) - 23574/2025	ADV. SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-10-13	WRIT BRANCH-2	(S No
49077/2026	13.07.2026	WP (C) - 19977/2024	PRADEEP KUMAR SAMANTRAY	GENERAL		Petition With Annexures		(S No
49078/2026	13.07.2026	WA-	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07-	WRIT	(S

		2861/2023				03	APPEAL	No
49079/2026	13.07.2026	BLAPL-13862/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-02-03	BAIL-2	(S No
49080/2026	13.07.2026	WP (C) - 5716/2019	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-5	(S No 32
49082/2026	13.07.2026	WP (C) - 9661/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-6	(S No 35
49083/2026	13.07.2026	WP (C) - 25920/2011	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-2	(S No
49084/2026	13.07.2026	WP (C) - 16729/2026	MANAS PATI	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 58
49085/2026	13.07.2026	CONTC-3500/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-07-10		(S No 58
49086/2026	13.07.2026	WP (C) - 20989/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-2	(S No 34
49087/2026	13.07.2026	WP (C) - 20987/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-6	(S No 28
49088/2026	13.07.2026	ABLAPL-7084/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-07-09	BAIL-2	(S No 17
49089/2026	13.07.2026	TRP (C) - 465/2022	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-05-05	M.J.C.	(S No
49097/2026	13.07.2026	JCRLA-75/2016	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2021-07-15	CRIMINAL APPEAL	(S No
49101/2026	13.07.2026	ABLAPL-7479/2026	P.K.MOHANTY	GENERAL		Order Dtd. 2026-07-08		(S No
49105/2026	13.07.2026	CRLREV-227/2003	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2026-03-13	CRIMINAL REVISION	(S No
49124/2026	13.07.2026	CRLREV-138/2006	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-05-30	CRIMINAL REVISION	(S No
49169/2026	13.07.2026	CRLMC-4528/2023	LOPAMUDRA MOHAPATRA	GENERAL		Annexure	CRIMINAL MISC	(S No
49171/2026	13.07.2026	CRLMC-4528/2023	LOPAMUDRA MOHAPATRA	GENERAL		Counter	CRIMINAL MISC	(S No
49174/2026	13.07.2026	WP (C) - 17644/2025	DR.TAPAN KUMAR PRADHAN	GENERAL		Counter	WRIT BRANCH-4	(S No 17
49177/2026	13.07.2026	WP (C) - 6069/2016	URMILA SAHOO	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49188/2026	13.07.2026	WP (C) - 28159/2025	JASPREET KAUR	GENERAL		Entire Brief		(S No 11
49192/2026	13.07.2026	WA-2861/2023	PRATIMA NAYAK	GENERAL		Entire Document	WRIT APPEAL	(S No

49195/2026	13.07.2026	WP (C) – 18578/2015	JAYADEV BHOI	GENERAL		Entire Brief	WRIT BRANCH-6	(S No 16
49198/2026	13.07.2026	CONTC- 1023/2019	SRIBATSA LANCHHAN MOHAPATRA	GENERAL		Entire Document	CONTEMPT	(S No
49201/2026	13.07.2026	WP (C) – 20592/2017	ASUTOSH ROUT	GENERAL		Entire Brief		(S No
49205/2026	13.07.2026	WP (C) – 2684/2011	PRASANTA KUMAR PATRI	GENERAL		Entire Brief		(S No
49228/2026	13.07.2026	WP (C) – 17951/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
49237/2026	13.07.2026	CONTC- 2279/2022	HIRARAM BHOI	GENERAL		Entire Document	CONTEMPT	(S No
49238/2026	13.07.2026	CONTC- 90/2023	HIRARAM BHOI	GENERAL		Entire Document	CONTEMPT	(S No
49239/2026	13.07.2026	CONTC- 6064/2022	HIRARAM BHOI	GENERAL		Entire Document	CONTEMPT	(S No
49241/2026	13.07.2026	CONTC- 1473/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
49253/2026	13.07.2026	CMP- 11/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
49258/2026	13.07.2026	WA- 307/2011	PRASANTA KUMAR PATRI	GENERAL		Entire Brief	WRIT APPEAL	(S No
49260/2026	13.07.2026	OJC- 3177/1991	PRASANTA KUMAR PATRI	GENERAL		Entire Brief		(S No
49264/2026	13.07.2026	CMP- 12/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
49278/2026	13.07.2026	CMP- 10/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
49293/2026	13.07.2026	CMP- 775/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
49307/2026	13.07.2026	WP (C) – 20306/2026	PRASANTA KUMAR JOSHI	GENERAL		Final Order	WRIT BRANCH-1	(S No 30
49309/2026	13.07.2026	WP (C) – 31389/2025	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-12- 10	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49316/2026	13.07.2026	WP (C) – 19963/2026	PRASANTA KUMAR JOSHI	GENERAL		Final Order	WRIT BRANCH-7	(S No
49322/2026	13.07.2026	WP (C) – 7426/2026	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2026-03- 18	WRIT BRANCH-4	(S No 17
49332/2026	13.07.2026	WP (C) – 6524/2026	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2026-03- 05		(S No 17
49341/2026	13.07.2026	WP (C) – 9582/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05- 06	WRIT BRANCH-5	(S No 23
49350/2026	13.07.2026	WP (C) – 9583/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05- 06		(S No

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49352/2026	13.07.2026	WP (C) – 9585/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06		(S No 23
49353/2026	13.07.2026	WA- 3154/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 23
49354/2026	13.07.2026	WP (C) – 9588/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
49357/2026	13.07.2026	WA- 3211/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 11
49360/2026	13.07.2026	WP (C) – 9607/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49361/2026	13.07.2026	WA- 3212/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49362/2026	13.07.2026	WP (C) – 9608/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
49363/2026	13.07.2026	WA- 3215/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49364/2026	13.07.2026	WA- 3216/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49365/2026	13.07.2026	WA- 3468/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49366/2026	13.07.2026	WA- 3469/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49367/2026	13.07.2026	WA- 3470/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49368/2026	13.07.2026	WA- 3472/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49369/2026	13.07.2026	WA- 3474/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(S No 10
49377/2026	13.07.2026	BLAPL- 4775/2026	JAYANTI PANIGRAHI	GENERAL		Order Dtd. 2026-07-07	BAIL-2	(S No
49382/2026	13.07.2026	ABLAPL- 7520/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-07-13	BAIL-1	(S No 13
49387/2026	13.07.2026	OJC- 1313/1976	SANTOSH KUMAR ACHARYA	GENERAL		Entire Brief		(S No 13

49397/2026	13.07.2026	FAO-25/2026	PRATIMA NAYAK	GENERAL		Petition	MISC. APPEAL SEC.	(S No
49501/2026	13.07.2026	CONTC-2680/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-11-12		(S No
49230/2026	13.07.2026	WP (C) - 3186/2025	B BEHERA	GENERAL		Order Dtd. 2025-02-17		(S No
49232/2026	13.07.2026	WP (C) - 37189/2025	B BEHERA	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH-3	(S No 14
49262/2026	13.07.2026	WA-853/2023	A SAHOO	GENERAL		Order Dtd. 2026-02-02	WRIT APPEAL	(S No
49265/2026	13.07.2026	WPC (OAC) - 2519/2014	S DAS	GENERAL		Order Dtd. 2022-04-04	OA Branch	(S No
49267/2026	13.07.2026	RSA-273/2013	M R BARIK	GENERAL		Order Dtd. 2026-07-08	SECOND APPEAL	(S No
49268/2026	13.07.2026	WP (C) - 23353/2023	R K PATRA	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-2	(S No 50
49271/2026	13.07.2026	BLAPL-6312/2026	S K BEHERA	GENERAL		Order Dtd. 2026-07-23	BAIL-2	(S No 10
49273/2026	13.07.2026	WP (C) - 19794/2026	B N SHADANGI	GENERAL		Order Dtd. 2026-07-23		(S No 10
49275/2026	13.07.2026	WA-525/2026	S K BEHERA	GENERAL		Order Dtd. 2026-07-23		(S No 10
49276/2026	13.07.2026	WP (C) - 19454/2026	D K MOHANTY	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-7	(S No 48
49279/2026	13.07.2026	BLAPL-5083/2026	G SINGH	GENERAL		Order Dtd. 2026-07-23		(S No 48
49281/2026	13.07.2026	CRLMC-4647/2025	SHAKTI SHANKAR PATRA	GENERAL		Order Dtd. 2026-06-25		(S No 48
49283/2026	13.07.2026	WP (C) - 11550/2026	S DAS	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-5	(S No 47
49287/2026	13.07.2026	CRLMP-712/2025	P K MISHRA	GENERAL		Order Dtd. 2026-04-20		(S No 47
49289/2026	13.07.2026	CRLMC-2619/2024	P K BEHERA	GENERAL		Order Dtd. 2026-04-20	CRIMINAL MISC	(S No
49290/2026	13.07.2026	CRLMC-3188/2025	S DAS	GENERAL		Order Dtd. 2026-04-20		(S No
49292/2026	13.07.2026	WP (C) - 7890/2026	I PANDA	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-2	(S No
49294/2026	13.07.2026	CONTC-3639/2026	R K BARIK	GENERAL		Order Dtd. 2026-04-20	CONTEMPT	(S No
49296/2026	13.07.2026	CONTC-3609/2026	R K BARIK	GENERAL		Order Dtd. 2026-04-20		(S No

49297/2026	13.07.2026	WP (C) – 19606/2026	S C DAS	GENERAL		Order Dtd. 2026-07-10		(S No
49299/2026	13.07.2026	CONTC- 3640/2026	R K BARIK	GENERAL		Order Dtd. 2026-04-20		(S No
49300/2026	13.07.2026	WP (C) – 10446/2026	U CHHOTARAY	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-4	(S No 27
49303/2026	13.07.2026	WP (C) – 16346/2026	U CHHOTARAY	GENERAL		Order Dtd. 2026-04-20		(S No 27
49304/2026	13.07.2026	CRLMC- 1929/2026	S K PARIDA	GENERAL		Order Dtd. 2026-04-20		(S No 27
49306/2026	13.07.2026	WP (C) – 33881/2025	R K DEHURY	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-8	(S No 29
49308/2026	13.07.2026	WP (C) – 16693/2026	P K MISHRA	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-5	(S No 53
49395/2026	13.07.2026	WP (C) – 20475/2026	S.R.SAHOO	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 58
49398/2026	13.07.2026	CRLMP- 1069/2025	S K SAHOO	GENERAL		Order Dtd. 2025-10-13		(S No 58
49415/2026	13.07.2026	WP (C) – 14000/2018	M D BISWAL	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 38
49418/2026	13.07.2026	WP (C) – 15378/2021	S C DASH	GENERAL		Order Dtd. 2025-07-28	WRIT BRANCH-4	(S No 37
49419/2026	13.07.2026	CRLMC- 962/2013	S C DASH	GENERAL		Order Dtd. 2016-02-09		(S No 37
49420/2026	13.07.2026	OJC- 7865/1999	S C DASH	GENERAL		Order Dtd. 2016-02-09		(S No 37
49421/2026	13.07.2026	WP (C) – 26184/2013	S C DASH	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-8	(S No 41
49422/2026	13.07.2026	CRLLP- 99/2004	M K MOHANTY	GENERAL		Order Dtd. 2011-03-14		(S No 41
49423/2026	13.07.2026	OJC- 5855/1998	B K PATI	GENERAL		Order Dtd. 2007-05-09		(S No 41
49424/2026	13.07.2026	MACA- 600/2023	J C BARAL	GENERAL		Order Dtd. 2026-08-21	MISC. APPEAL SEC.	(S No
49425/2026	13.07.2026	WP (C) – 23875/2015	R K DEHURY	GENERAL		Order Dtd. 2023-04-05	WRIT BRANCH (DIVISION BENCH-2)	(S No 11

49426/2026	13.07.2026	WP (C) – 25586/2017	J PRADHAN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 25
49427/2026	13.07.2026	OJC- 7392/2000	M R BARIK	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 27
49428/2026	13.07.2026	WP (C) – 15478/2005	B K PATI	GENERAL		Order Dtd. 2008-12-04		(S No 27
49429/2026	13.07.2026	WP (C) – 17253/2018	BIKASH	GENERAL		Order Dtd. 2019-03-28		(S No 27
49430/2026	13.07.2026	WP (C) – 18252/2026	M D BISWAL	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
49431/2026	13.07.2026	WP (C) – 19515/2026	P K SWAIN	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-2	(S No 50
49432/2026	13.07.2026	CONTC- 3533/2026	P K PANDA	GENERAL		Order Dtd. 2026-07-09		(S No 50
49433/2026	13.07.2026	CRLMC- 2149/2026	P K SWAIN	GENERAL		Order Dtd. 2026-07-09		(S No 50
49434/2026	13.07.2026	WP (C) – 19351/2026	B DAS	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-6	(S No 24
49435/2026	13.07.2026	CRLMC- 2179/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09		(S No 24
49436/2026	13.07.2026	WP (C) – 21219/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09		(S No 24
49437/2026	13.07.2026	WP (C) – 21233/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-5	(S No 32
49438/2026	13.07.2026	WP (C) – 21027/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09		(S No 32
49439/2026	13.07.2026	WP (C) – 19714/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-1	(S No 31
49440/2026	13.07.2026	WP (C) – 19747/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-8	(S No 29
49441/2026	13.07.2026	WP (C) – 19710/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-2	(S No
49442/2026	13.07.2026	WP (C) – 17306/2026	R SAMAL	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-3	(S No 14
49443/2026	13.07.2026	WP (C) – 18524/2026	S SAHOO	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH (DIVISION	(S No 12

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49444/2026	13.07.2026	BLAPL-1814/2026	S SAMAL	GENERAL		Order Dtd. 2026-07-09	BAIL-2	(S No 17
49445/2026	13.07.2026	WP (C) - 15575/2026	S DASH	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-3	(S No 51
49446/2026	13.07.2026	WP (C) - 19579/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09		(S No 51
49447/2026	13.07.2026	WP (C) - 19974/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-5	(S No 22
49448/2026	13.07.2026	CRLMC-2116/2026	M K MOHANTY	GENERAL		Order Dtd. 2026-07-09		(S No 22
49449/2026	13.07.2026	CRLMC-153/2025	H S PAIKRAY	GENERAL		Order Dtd. 2026-07-09		(S No 22
49450/2026	13.07.2026	CRLMC-152/2025	H S PAIKRAY	GENERAL		Order Dtd. 2026-07-09		(S No 22
49451/2026	13.07.2026	ABLAPL-7518/2026	S BISWAL	GENERAL		Order Dtd. 2026-07-09		(S No 22
49452/2026	13.07.2026	WP (C) - 3259/2025	P K PAL	GENERAL		Order Dtd. 2026-07-09		(S No 22
49453/2026	13.07.2026	CRLMP-560/2026	K BARAL	GENERAL		Order Dtd. 2026-07-09		(S No 22
49454/2026	13.07.2026	ABLAPL-7496/2026	S. CHOUDHURY	GENERAL		Order Dtd. 2026-07-09	BAIL-1	(S No 14
49455/2026	13.07.2026	WP (C) - 19308/2026	P K PAL	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 58
49456/2026	13.07.2026	ABLAPL-7493/2026	S. CHOUDHURY	GENERAL		Order Dtd. 2026-07-09	BAIL-1	(S No 14
49459/2026	13.07.2026	WP (C) - 19254/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-8	(S No 40
49461/2026	13.07.2026	WP (C) - 19262/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10		(S No 40
49463/2026	13.07.2026	WP (C) - 19268/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No 59
49465/2026	13.07.2026	WP (C) - 19247/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10		(S No 59
49466/2026	13.07.2026	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2026-07-	WRIT	(S

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49468/2026	13.07.2026	WP (C) – 19103/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10		(S No 40
49470/2026	13.07.2026	WP (C) – 20082/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-2	(S No
49472/2026	13.07.2026	CONTC– 2867/2026	S PATRA	GENERAL		Order Dtd. 2026-05-18	CONTEMPT	(S No
49473/2026	13.07.2026	CONTC– 2868/2026	S PATRA	GENERAL		Order Dtd. 2026-05-18	CONTEMPT	(S No
49474/2026	13.07.2026	WP (C) – 19096/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10		(S No
49475/2026	13.07.2026	CONTC– 2866/2026	S PATRA	GENERAL		Order Dtd. 2026-05-18	CONTEMPT	(S No
49477/2026	13.07.2026	CMP– 1464/2024	J BEHERA	GENERAL		Order Dtd. 9999-12-31		(S No
49479/2026	13.07.2026	WP (C) – 20595/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10		(S No
49481/2026	13.07.2026	WP (C) – 20711/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-5	(S No 22
49484/2026	13.07.2026	CONTC– 2998/2026	S. CHOUDHURY	GENERAL		Order Dtd. 2026-05-18		(S No 22
49486/2026	13.07.2026	CRLMP– 836/2026	S. R. PATTNAIK	GENERAL		Order Dtd. 2026-07-13		(S No 22
49488/2026	13.07.2026	ABLAPL– 7513/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-07-13	BAIL-1	(S No 15
49502/2026	13.07.2026	ABLAPL– 6533/2026	PRADEEP KUMAR KUNDU	GENERAL		Order Dtd. 2026-06-17		(S No 15
49504/2026	13.07.2026	LPA-1/2025	S N NAYAK	GENERAL		Order Dtd. 2026-07-06	M.J.C.	(S No
49509/2026	13.07.2026	WP (C) – 17106/2019	P R SWAIN	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-4	(S No 17
49513/2026	13.07.2026	WP (C) – 9422/2011	S DAS	GENERAL		Order Dtd. 2011-04-18 Petition,Annexure,		(S No 17
49515/2026	13.07.2026	WP (C) – 18336/2023	S P MALLICK	GENERAL		Order Dtd. 2023-06-08	WRIT BRANCH-8	(S No 29
49516/2026	13.07.2026	RSA– 385/2018	P K MOHANTY	GENERAL		Order Dtd. 2022-01-21	SECOND APPEAL	(S No
49517/2026	13.07.2026	RSA– 490/2017	J R DASH	GENERAL		Order Dtd. 2018-07-17	SECOND APPEAL	(S No
49518/2026	13.07.2026	SA– 111/2002	U R PATRA	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL	(S No
49519/2026	13.07.2026	WP (C) –	P K BEHERA	GENERAL		Order Dtd. 2025-07-	WRIT	(S

		24526/2019				23	BRANCH-3	No 33
49520/2026	13.07.2026	SA-4/2002	S K PATRA	GENERAL		Order Dtd. 2012-05-07		(S No 33
49521/2026	13.07.2026	CRLA-359/2017	D SWAIN	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
49522/2026	13.07.2026	CRLMC-513/2023	P C BEHERA	GENERAL		Order Dtd. 2023-05-04	CRIMINAL MISC	(S No
49523/2026	13.07.2026	ABLAPL-18941/2019	D K JENA	GENERAL		Order Dtd. 2021-11-09Petition,Annexure,	CRIMINAL MISC	(S No
49524/2026	13.07.2026	WP (C) - 21006/2018	R K MAHABHOI	GENERAL		Order Dtd. 2019-01-15Petition,Annexure,		(S No
49525/2026	13.07.2026	WP (C) - 5468/2016	S S BISWAL	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No 10
49526/2026	13.07.2026	CRLMC-1594/2026	P BEURA	GENERAL		Order Dtd. 2026-07-09	CRIMINAL MISC	(S No
49527/2026	13.07.2026	WP (C) - 15565/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-09		(S No
49528/2026	13.07.2026	ABLAPL-436/2026	S SAHOO	GENERAL		Order Dtd. 2026-07-09		(S No
49529/2026	13.07.2026	WP (C) - 5815/2024	A B MALLICK	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-5	(S No 32
49530/2026	13.07.2026	WP (C) - 2379/2024	A B MALLICK	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-7	(S No 48
49531/2026	13.07.2026	CRLMP-672/2026	B K DAS	GENERAL		Order Dtd. 2026-05-21		(S No 48
49532/2026	13.07.2026	WP (C) - 6476/2026	B N MOHAPATRA	GENERAL		Order Dtd. 2026-05-21	WRIT BRANCH-5	(S No 22
49533/2026	13.07.2026	MATA-46/2026	R SAMAL	GENERAL		Order Dtd. 2026-08-05		(S No 22
49534/2026	13.07.2026	RPFAM-39/2024	S C SUNDARA	GENERAL		Order Dtd. 2026-08-17	FIRST APPEAL	(S No
49535/2026	13.07.2026	WP (C) - 21010/2026	A K ROUT	GENERAL		Order Dtd. 2026-07-13	WRIT BRANCH-8	(S No 56
49536/2026	13.07.2026	BLAPL-1238/2026	P BEHERA	GENERAL		Order Dtd. 2026-07-13		(S No 56
49537/2026	13.07.2026	WA-435/2026	K PARIDA	GENERAL		Order Dtd. 2026-07-13	WRIT APPEAL	(S No
49538/2026	13.07.2026	WP (C) - 401/2026	J P KAR	GENERAL		Order Dtd. 2026-07-13		(S No
49539/2026	13.07.2026	WP (C) - 12601/2026	J K MOHANTY	GENERAL		Order Dtd. 2026-07-13		(S No
49540/2026	13.07.2026	ABLAPL-	P K PANI	GENERAL		Order Dtd. 2026-07-		(S

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49541/2026	13.07.2026	WP (C) - 12601/2026	J K MOHANTY	GENERAL		Order Dtd. 2026-07-13		(S No
49543/2026	13.07.2026	ABLAPL- 7457/2026	U K PANDA	GENERAL		Order Dtd. 2026-07-13	BAIL-1	(S No
49544/2026	13.07.2026	WP (C) - 14519/2026	P C BEHERA	GENERAL		Order Dtd. 2026-07-13	WRIT BRANCH-5	(S No 21
49546/2026	13.07.2026	FAO- 706/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13		(S No 21
49548/2026	13.07.2026	WP (C) - 18719/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13		(S No 21
49550/2026	13.07.2026	FAO- 804/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13		(S No 21
49551/2026	13.07.2026	FAO- 705/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13		(S No 21
49553/2026	13.07.2026	FAO- 722/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13		(S No 21
49554/2026	13.07.2026	FAO- 723/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13		(S No 21
49555/2026	13.07.2026	FAO- 724/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13		(S No 21
49556/2026	13.07.2026	WP (C) - 20878/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-13	WRIT BRANCH-3	(S No 11
49558/2026	13.07.2026	ABLAPL- 7565/2026	A S PAUL	GENERAL		Order Dtd. 2026-07-13		(S No 11
49559/2026	13.07.2026	CRLMC- 2194/2026	A S PAUL	GENERAL		Order Dtd. 2026-07-13		(S No 11
49560/2026	13.07.2026	WP (C) - 14361/2026	C R NAYAK	GENERAL		Order Dtd. 2026-07-13		(S No 11
49561/2026	13.07.2026	RSA- 524/2025	D DASH	GENERAL		Order Dtd. 2026-07-13		(S No 11